

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 128
CA(CAA)-73(PB)/2019

IN THE MATTER OF:

Dhampur Infrastructure LLP and
Jeevantica Green Ventures Pvt. Ltd.

... Applicant/Petitioner

SECTION:

Under Section 230-232

Order delivered on 02.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant:

Mr. Avinash Ankit, Adv.

ORDER

Arguments heard. Order reserved.



(M.M. KUMAR)
PRESIDENT



(S.K MOHAPATRA)
MEMBER (TECHNICAL)

02.05.2019
Ritu Sharma